

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI SPECIAL BENCH**

Item 21

**IA 1402/2020 IA 1443/2020 IA 1860/2020 IA 1970/2020 IA 2020/2020**

**IA 116/2021 IA 318/2021 IA 2146/2021 C.P.(IB)2300/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI  
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Bank Of India**  
**V/s**  
**Mahavir Roads & Infrastructure Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant IN

IA 318/2021

: Adv Suyesha Kakarla i/b M/s  
Apex Law Partners

For the Respondent in

IA 1402/2020, IA 1443/2020

IA 2020/2020

R 3 IN IA 1860/2020

R- 1 IN IA 1970/2020

: Garima Mehrotra

: Yash Jariwala

: Adv. Raghavendra Mehrotra a/w Adv.

Pooja Deshmukh

For the RP

: Adv. Rakesh Gupta

Section 43(1) Read with 44(1),66(1), 60 (5), 7 IBC

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**ORDER**

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **26.04.2023**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

KISHORE VEMULAPALLI  
Member (Judicial)